

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1843
ANSWERED ON:22.11.2010
DEPUTATION POLICY IN MTNL AND BSNL
Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL) have not framed any service conditions/guidelines so far relating to deputation of their employees to other departments;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether higher officers from other departments in MTNL/BSNL on deputation, various higher officers are either on deputation in these undertakings or have gone to other departments on deputation;
- (d) if so, the reaction of the Government thereto; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) & (b) Deputation Policy as contained in Department of Public Enterprises (DPE) guidelines is being followed by Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL).
- (c) Group 'A' officers of Department of Telecommunications are on deemed deputation in MTNL and BSNL as their absorption process is not yet complete. Similarly some executives of MTNL and BSNL are working on deputation in some other Departments.
- (d) & (e) Do not arise in view of above (a) & (b) above.